

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 89 of 2014 &
IA 167 of 2014**

Dated : 22nd April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Vandana Vidyut Ltd. Raipur & Ors.

.... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Praveen Kumar
Mr. Subhash Chandra Sood (Rep.)

ORDER

The learned counsel for the Appellant submits that the State Commission after passing the impugned Order on the point of jurisdiction, heard the matter on merits and reserved the matter on 05.04.2014 for final Orders. The learned counsel is awaiting the final Orders.

Post the matter on **03.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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